NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 268/14	TP 6/17	Hearing	433(e)/ 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
[.	Mighte Paul.	Petitan	MP
	9900187065		

ORDER

Counsel for Petitioner is present. She has filed vakalath and also some Annexures. Counsel for Petitioner also filed Accounting statement of the company in CD form. Registry is directed, the same shall be kept in proper condition without any damage. Registry is further directed to verify it and prepare note on the revised format. List it on 18/10/2017.

Member (T)

Member (J)